

1	2	3	4			
Delhi	0.701	6	0.762	7	0.732	8
Goa	0.658	14	0.697	17	0.678	17
Gujarat	0.698	7	0.706	16	0.702	13
Haryana	0.714	4	0.789	6	0.752	4
Himachal Pradesh	0.611	21	0.746	12	0.679	16
Jammu and Kashmir	0.586	24	0.661	21	0.623	21
Jharkhand	0.449	34	0.464	33	0.456	35
Karnataka	0.693	8	0.723	15	0.708	12
Kerala	0.689	9	0.822	3	0.756	3
Lakshadweep	0.773	2	0.851	2	0.812	2
Madhya Pradesh	0.571	25	0.585	26	0.578	25
Maharashtra	0.660	13	0.740	14	0.700	15
Manipur	0.464	33	0.630	24	0.547	27
Meghalaya	0.498	31	0.522	30	0.510	31
Mizoram	0.686	11	0.741	13	0.714	11
Nagaland	0.633	20	0.675	20	0.654	20
Orissa	0.553	27	0.537	29	0.545	28
Puducherry	0.797	1	0.884	1	0.841	1
Punjab	0.714	5	0.760	8	0.737	6
Rajasthan	0.587	23	0.636	23	0.612	24
Sikkim	0.657	16	0.683	18	0.670	18
Tamil Nadu	0.747	3	0.753	10	0.750	5
Tripura	0.501	30	0.577	27	0.539	29
Uttar Pradesh	0.654	18	0.573	28	0.614	23
Uttarakhand	0.643	19	0.679	19	0.661	19
West Bengal	0.528	28	0.459	34	0.494	32

Residential schools for persons with hearing disabilities

3948. SHRIMATI BRINDA KARAT: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government has taken steps to set up one residential special school upto twelfth standard for the persons with hearing disability in every State and one degree college for such persons in every Zone as directed by the Eleventh Plan; and

(b) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) and (b) There is no such proposal with this Ministry. Under the Centrally sponsored schemes, “Inclusive Education for the Disabled at the Secondary Stage” and “Sarva Shiksha Abhiyan”, there is provision for capacity building of general teachers to enable them to teach in an inclusive environment, appointment of special educators and disabled friendly access in schools.

The Ministry of Social Justice and Empowerment provides grant-in-aid to the non-Governmental organisations for the welfare of persons with disabilities for managing special schools for persons with disabilities.

Model colleges for tribal zones of MP

†3949. MISS ANUSUIYA UIKEY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether a proposal has been received from Government of Madhya Pradesh to provide complete grant for capital expenditure in place of only one-third grant for establishing model colleges to provide higher education to poor students of tribal zones of Madhya Pradesh and to provide at least half the amount required for operating these institutions, as a grant till end of current Five Year Plan;

(b) whether Central Government is seriously considering the proposal meant for the development of tribal zones of Madhya Pradesh; and

(c) if so, the time by when it would be approved?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) A proposal was received from the State of Madhya Pradesh in January, 2008 suggesting that it would be more logical for the Central share to be raised to at least 50% of the capital cost and one-third of the expenditure to meet the running and maintenance expenditure.

(b) and (c) The thrust of the policy underlying the Eleventh Plan for Higher Education is on increasing access to quality higher education while ensuring equity. A new scheme for Reduction in Regional Imbalances, Social Gaps and Promotion of Inclusiveness in Higher Education has been introduced by the University Grants Commission in the Eleventh Plan, which will serve the tribal areas as well. 374 new model degree colleges are proposed to be established one in each educationally backward district including 39 districts of Madhya Pradesh and list of those

†Original notice of the question was received in Hindi.